

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 135 OF 2016

Dated: 28th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s National Engineering Industries Ltd. Appellant (s)
Vs.
Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Aditi
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-1

Mr. R.K. Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for RERC

Mr. Ajatshatru Mina for R-3

Mr. Umesh Sharma for RVPN

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 19.10.2016 after serving copy on the other side.

List the matter on **07.12.2016.**

**(I.J. Kapoor)
Technical Member**
Ts/kt

**(Justice Ranjana P. Desai)
Chairperson**